

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

STARRED QUESTION NO:212
ANSWERED ON:11.03.2015
REHABILITATION OF MUSLIM YOUTH
Noor Smt. Mausam

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of schemes in place for rehabilitation and socio-economic development of minorities along with the details of funds allocated released and utilised for each of such schemes during the last three years and the current year;
- (b) whether the Government intends to provide rehabilitation package or compensation to the youths belonging to minority communities including Muslim youth who are victims of false and malicious prosecution;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government proposes to provide alternate employment opportunities to such persons; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF MINORITY AFFAIRS(DR. NAJMA HEPTULLA)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION NO.212 FOR 11.03.2015 RAISED BY SHRIMATI MAUSAM NOOR REGARDING REHABILITATION OF MUSLIM YOUTH

For socio-economic development of minority communities, Ministry of Minority Affairs implements following programmes/ schemes:

(i) Schemes for educational empowerment – Ministry implements Pre-matric, Post-matric, Merit-cum-Means based scholarships and Maulana Azad National Fellowship. Under these schemes, 30% seats are earmarked for girl students. In addition, Maulana Azad Education Foundation implements a scheme exclusively for scholarship to girls belonging to minority communities. Assistance for free coaching is also provided to students for competitive examinations. A new scheme 'Padho Pardesh' has been launched for interest subsidy on educational loans for minority students for their overseas studies. Another Scheme 'Nai Udaan' has also been started for giving financial support to minority candidates clearing preliminary exams conducted by Union Public Service Commission (UPSC), Staff Selection Commission (SSC) and State Public Service Commissions (SPSCs). Further, to strengthen educational infrastructure, construction of schools, additional classrooms, etc. is taken up under Multi-sectoral Development Programme.

(ii) Scheme for economic empowerment - National Minorities Development and Finance Corporation (NMDFC) provides for concessional loans to minorities. Ministry has also launched "Seekho aur Kamao (Learn & Earn)" for placement linked skill development of minorities in the year 2013-14. The scheme envisages a minimum of 75% employment of trained minority youth and out of them 50% in organized sector. A new Scheme 'Upgradation of Skills & Training in Traditional Arts/ Crafts for Development (USTTAD)' has also been approved for implementation. The scheme aims at capacity building of minority artists and craftsmen including lesser known artists/ craftsmen.

(iii) Scheme for area development – Multi-sectoral Development Programme (MsDP) launched in 2008-09, is the flagship programme of the Ministry to address the development deficits by creating socio-economic infrastructure and providing basic amenities in identified minority concentration areas. Digital literacy under Cybergram as one of the components of the scheme is also being implemented. To facilitate and motivate education amongst girls of minority communities, free bicycles are given to the eligible minority girl students of class 9th under this scheme.

(iv) Scheme for Women empowerment - Ministry started "Nai Roshni", an exclusive Leadership Development Programme for Minority Women during 2012-13. The scheme aims to empower and instill confidence among minority women by providing knowledge, tools and techniques for interacting with Government systems, Banks and other institutions.

(v) Development of vulnerable minority community - Ministry has launched a scheme with the name "Jiyo Parsi" during 2013-14 for containing population decline of Parsis in India. The scheme provides for financial assistance to Parsi married couples for medical treatment under standard medical protocols and also focuses on advocacy/ outreach programmes to generate awareness among Parsi population for lineage enhancement.

Besides the programmes/ schemes of Ministry of Minority Affairs, the Government is also implementing the 'Prime Minister's New 15 Point Programme for the Welfare of Minorities', which is an over-arching programme covering various schemes/ initiatives of different Ministries/Departments such as Sarva Siksha Abhiyan, Integrated Child Development Services, Indira Awas Yojana, Aajeevika/ National Rural Livelihoods Mission, Swarn Jayanti Shahari Rojgar Yojana/ National Urban Livelihoods Mission, Priority Sector Lending, Jawaharlal Nehru Urban Renewal Mission (JnNURM), etc. by either earmarking 15% of physical targets/ financial outlays for the minorities or specific monitoring of flow of benefits/ funds to areas with substantial minority population.

The details of Budgetary Estimates, Revised Estimates and Actual Expenditure on the schemes of Ministry of Minority Affairs for the last three years and the current year is at Annexure. As far as the rehabilitation package and compensation to the youths of minority communities is concerned, there are adequate constitutional and statutory provisions available to all persons including those who are falsely accused of any offence including terrorism to seek legal redressal. Every action of the investigating agency is subject to legal scrutiny by court. The acquittal of accused by courts is also an outcome of a free and fair trial. The law enables the courts, at the conclusion of the trial, if it results in an acquittal, to pass strictures on the nature and quality of the investigation and the evidence collected. As far as compensation is concerned, it is for the courts to pronounce compensation on the prayer by the accused if he establishes that he is a victim of false and malicious prosecution. The employment including self employment are provided by the Ministry of Minority Affairs through implementation of the scheme 'Seekho Aur Kamao' and the schemes implemented by the NMDFC. The minority youths are selected as per the eligibility criteria of these schemes.